

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VARIA ALUMINIUM PRIVATE LIMITED Date of Commencement of Liquidation: 17-06-2019; List of Stakeholders as on Date: 13-01-2020; Name of IP: Mr. Ramchandra Dallaram Choudhary; Last 5 digit of registration number: 10326

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	1833494718	1	1833494718	0	0	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	15	930500	15	930500	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	1479106885	1	662687848	0	140414966	676004071	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	23818101	4	18338640	0	5479461	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		22	3337350204	21	2515451706	0	145894427	676004071	